

for the setting up of a bench of the Allahabad High Court for the Western districts of Uttar Pradesh. The Jaswant Singh Commission was set up on 4th September, 1981 to consider all aspects arising out of the demand, and the Commission was to submit its report within six months. The Commission sought extensions from time to time to enable it to submit the report. In the meantime, demands were made for establishment of permanent benches of the High Court of Gauhati, Karnataka, Madhya Pradesh and Madras and the terms of reference of the Jaswant Singh Commission were enlarged on 14th December, 1983. The Commission is now required to examine and report on these demands as well as to examine all aspects of the general question of having benches of High Courts at places other than their principal seats and on broad principles and criteria to be followed in this regard. The Commission has to submit its report by 13th of March, 1985.

[English]

Transfer of Judges

148. SHRIMATI KISHORI SINHA: Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government propose to restrict transfer of High Court Judges; and

(b) if so, whether any guidelines in this regard have been laid down ?

THE MINISTER OF LAW AND JUSTICE (SHRI A. K. SEN) : (a) & (b). The Government have accepted the recommendation of the Law Commission that there should be a Convention whereby one-third of Judges in each High Court should be from outside the State. This decision can be implemented by making initial appointments from outside as well as by effecting transfers. A beginning has been made by implementing a Policy of having Chief Justices of High Courts from outside in accord-

ance with certain guidelines drawn up after consultation with the Chief Justice of India. A copy of the same is placed on the table of the House. Placed in Library See No. LT-171/85] Few initial appointments of puisne Judges, have also been made from outside. Transfers of puisne Judges, as such, have not been made.

Cooking Gas Leakage Detection Device

149. SHRIMATI KISHORI SINHA: Will the Minister of PETROBUM be pleased to state :

(a) whether Government are aware that a number of deaths particularly of women are caused by explosion of cooking gas cylinders in kitchens ;

(b) if so, the steps devised to ensure safety of cooking gas users; and

(c) whether Government will direct the refineries to manufacture some gas leakage detection and early warning device for kitchens ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Yes, Sir, Government are aware that a number of deaths in kitchens are attributable to cooking gas and, often occur owing to disregard of safety precautions.

(b) Several steps have been taken to ensure the safety of cooking gas users. These include change in design of valves with matching regulators, addition of chemical to give a strong stench, extensive Training for delivery-men and mechanics of the distributors, educating customers on safe handling of equipment, periodical education through press, Television and radio on essential safety precautions to be taken while using LPG

(c) There is no such proposal.

Cut in Plan Outlay for Communications

150. DR. KRUPASINDHU BHOI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the next year's financial plan outlay for communications has been cut down;

(b) if so, the reasons there of and the figures of outlay for each year of the current Plan;

(c) the performance in this are a during the Sixth Plan; and

(d) the steps taken to ensure that the same does not suffer?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The Annual Plan Proposals for 85-86 for communications have been submitted to the Planning Commission projected a total outlay of Rs. 2252.61 crores. The Final approved

outlay is still awaited from the Planning Commission.

(b) Does not arise at this stage.

(c) The information regarding the financial outlay and performance consisting of the Plan outlay proposed, the outlay approved by the Planning Commission and the actual outlay for the different years of the sixth plan, for the Postal and Telecom. Wings and the Ministry of Communications are furnished. in *Statement* (a), (b) & (c) attached.

(d) Several discussions at various level have been held and a number of explanatory notes sent to the Planning Commission with the objective of securing adequate allocations.

Statement

(a) SIXTH FIVE YEAR PLAN (1980—85) FINANCIAL OUTLAYS

(Telecommunications)

(Rs. in crores)

Year	Amount proposed in Annual Plan	Amount approved in Annual Plan	Actual Expenditure
1980-81	452.03	403.31	268.22
1981-82	452.00	452.00	464.46
1982-83	620.94	477.00	554.25
1983-84	620.40	645.00	672.71
1984-85	1126.42	735.50	769.50
			(Approved)
Total	3271.79	2710.81	2729.14

(b) SIXTH FIVE YEAR PLAN (1980-85) FINANCIAL OUTLY
(Postal Wing)

Year	Projected by Postal Department	Approved by Planning Commission	Actual Expenditure
1980-81	16.18	11.91	19.46
1981-82	35.55	22.00	21.59
1982-83	37.60	29.00	28.67
1983-84	60.96	36.00	30.93
1984-85	67.65	36.00	36.00 (Anticipated)
Total :	217.94	134.91	143.65

(c) YEARWISE PLAN OUTLAY FOR THE 6th FIVE YEAR PLAN
In respect of Ministry of Communications,

(Rs. in crores)

Year	Amount as proposed by the Ministry	Amount as approved by the Planning Commission	Actual Expenditure
1980-81	44.67	41.71	35.90
1981-82	48.68	44.00	35.09
1982-83	82.23	51.84	42.89
1983-84	105.51	79.00	45.72
1984-85	140.91	75.50	98.63 (Anticipated)
Total :	422.00	292.05	258.23

**Automatisation of Telephone Exchanges
at Jeypore, Koraput and Rayagada in
Koraput District of Orissa**

151. SHRI GIRIDHAR GOMANGO :
Will the Minister of COMMUNICA-

TIONS be pleased to state :

(a) whether it is a fact that the automatisation of telephone exchanges at Jeypore, Koraput and Rayagada in Koraput district of Orissa was being delayed due to non-construction of buildings for the same though funds